

to prepare the BPL list on the basis of BPL Census, 2002 but not to publish it till an appropriate order is passed by the Hon'ble Supreme Court in Writ Petition No. 196 of 2001 in the matter of PUCL v/s Union of India.

(b) No, Sir.

(c) The State Government of Kerala has requested the Ministry of Rural Development to review the restrictions imposed in the guidelines for BPL Census, 2002 to limit the number of BPL households. The request of the State Government has not been accepted because States have already been given enough flexibility to decide the total number of BPL households which can be equal to the poverty estimates of 1999-2000 of Planning Commission or the Adjusted Share whichever is higher. In addition to above further 10% flexibility has been granted on account of transient poor. It has been explained that cap on the total number of BPL households to be identified under BPL Census, 2002 is essential to ensure optimum use of limited resources available for the Poverty Alleviation and Rural Development Programmes.

34 water catchment project of Rajasthan

5241. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether 34 water catchment projects costing Rs. 116.24 crore for treating 1.94 lakh hectares of land under Integrated Barani Land Development Programme have been forwarded by the Government of Rajasthan to Central Government for clearance; and

(b) the present status of these projects?

THE MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI A. NARENDRA): (a) In response to the Ministry's request for priority list for sanction of new projects under integrated Wastelands Development Programme (IWDP), the Government of Rajasthan has forwarded a list of 28 projects for development of 1,55,732 ha. of wastelands at a total cost of 9343.92 lakhs. Details of the proposals are given in the Statement (*See below*). New projects under IWDP are sanctioned keeping in view the allocation of funds, committed liabilities of ongoing projects, performance of ongoing projects, extent of wastelands etc.

[11 May, 2005]

RAJYA SABHA

(b) The next meeting of the Project Sanctioning Committee (PSC) for considering new projects under IWDP in Rajasthan is proposed to be held on 17th May, 2005.

Statement

State-wise list of new Watershed Development Projects under the integrated Wastelands Development Programme (IWDP) during 2005-06

(Under Hariyali Guidelines)

| Sl. No. | Name of the Project/District | Block(s) Mandal | Area [in Ha.] 5000 | Project Cost 300.00 | Central Share 275.00 | (Rs. State Share 25.00) | in lakhs) Proposed PIA PRTS |
|---------|------------------------------|-----------------|--------------------|---------------------|----------------------|-------------------------|-----------------------------|
| 1 | RAJA STHAN Bhilwara | | | | | | |
| 2 | Bundi | Kesorai Patan | 5587 | 335.22 | 307.29 | 27.94 | PRIS |
| 3 | Hanumangarh | Pilibanga | 3500 | 210.00 | 192.50 | 17.50 | PRIS |
| 4 | Bhilwara | Shahpura | 5000 | 300.00 | 275.00 | 25.00 | PRIS |
| 5 | Rajsamand | Khamnor | 2950 | 177.00 | 162.25 | 14.75 | PRIS |
| 6 | Dholpur | Baseri | 5000 | 300.00 | 275.00 | 25.00 | PRIS |
| 7 | Tonk | Tonk | 6970 | 418.20 | 383.35 | 34.85 | PRIS |
| 8 | Alwar | Umrain | 5000 | 300.00 | 275.00 | 25.00 | PRIS |
| 9 | Rajsamand | Amet | 9332 | 559.92 | 513.26 | 46.66 | PRIS |
| 10 | Chittorgarh | Gangrar | 5000 | 300.00 | 275.00 | 25.00 | PRIS |
| 11 | Chittorgarh | Nimbahera | 5000 | 300.00 | 275.00 | 25.00 | PRIS |
| 12 | Baran | Kishanganj | 5718 | 343.08 | 314.49 | 28.59 | PRIS |
| 13 | Baran | Kishanganj | 5387 | 323.22 | 296.29 | 26.94 | PRIS |
| 14 | Tonk | Niwai | 5000 | 300.00 | 275.00 | 25.00 | PRIS |
| 15 | Ajmer | Arain | 5850 | 351.00 | 321.75 | 29.25 | PRIS |
| 16 | Dholpur | Bari | 5290 | 317.40 | 290.95 | 26.45 | PRIS |
| 17 | Dausa | Lalsot | 5119 | 307.14 | 281.55 | 25.60 | PRIS |
| 18 | Dausa | Sikari, Dausa | 5400 | 324.00 | 297.00 | 27.00 | PRIS |
| 19 | Alwar | Reni | 5000 | 300.00 | 275.00 | 25.00 | PRIS |
| 20 | Jaipur | Phagi | 6000 | 360.00 | 330.00 | 30.00 | PRIS |
| 21 | Bundi | Kesorai Patan | 4852 | 291.12 | 266.86 | 24.26 | PRIS |
| 22 | Rajsamand | Kumbhalgarh | 11450 | 687.00 | 629.75 | 57.25 | PRTS |
| 23 | Bundi | Kesorai Patan | 4312 | 258.72 | 237.16 | 21.56 | PRTS |
| 24 | Bundi | Kesorai Patan | 5688 | 341.28 | 312.84 | 28.44 | PRTS |
| 25 | Dausa | Bandikui | 6027 | 361.62 | 331.49 | 30.14 | PRTS |
| 26 | Dholpur | Rajakhera | 5000 | 300.00 | 275.00 | 25.00 | PRIS |
| 27 | Bharatpur | Kaman | 4200 | 252.00 | 231.00 | 21.00 | PRTS |
| 28 | Bharatpur | Weir | 7100 | 426.00 | 390.50 | 35.50 | PRTS |
| | SUB-TOTAL: | | 155732 | 9343.92 | 8565.26 | 778.66 | |